NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/711/(IB)/2017

NAME OF THE PETITIONER(S)

: JAGADEESH PRATHAP

NAME OF THE RESPONDENT(S) : KUTTY FLUSH DOORS AND FURNITURE CO. P.L.TD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V-PRASHANTH KIRAN Counsel for Respondent
AKSHITA Counsel for Applicant

2. AKSHITA

ORDER

Counsel for petitioner present. Counsel for respondent filed counter and furnished copy of the same to the other side. The matter is adjourned at request for hearing submissions by both the sides. Put up on 06.02.2018.

Member(Technical)

(S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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